COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 257 OF 2015 & IA NO. 252 OF 2018

Dated: 9th May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Jaiprakash Power Ventures Ltd. Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Respondent(s)

Ors.

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Mr. Sakya Singha Chaudhuri

Mr. Avijeet Lala

Ms. Molshree Bhatnagar

Ms. Ruth Elwin

Counsel for the Respondent(s) : Ms. Mandakini Ghosh

Ms. Ritika Singhal for R.1

Mr. Purushendra Kumar, Sr. Adv.

Mr. Nitin Gaur

Ms. Anuradha Mishra for R-2

ORDER

List this matter for hearing on <u>31.05.2018</u> (On top of the Board), as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

tpd/vt